

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.82/9/HDB/2020
NAME OF THE COMPANY	Ramcky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Mohan Lal Constructions
NAME OF THE RESPONDENT(S)	Ramcky Infrastructure Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor appeared. We direct the Corporate Debtor to file counter within a week by giving a copy to the other side. The Operational Creditor to file rejoinder within a week thereafter by giving copy thereof to the Corporate Debtor. The matter is adjourned to 11.08.2021.

**MEMBER
(TECHNICAL)**

karim

**MEMBER
(JUDICIAL)**